

Act I of 1935.]
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ACT No. II OF 1935.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 11th April, 1935.)

An Act to amend the Indian Tariff Act, 1934, for certain purposes.

WHEREAS it is expedient to amend the Indian Tariff Act, XXXII of 1934, for the purposes hereinafter appearing; It is hereby enacted as follows:—

Short title and commencement.

1. (1) This Act may be called the Indian Tariff (Amendment) Act, 1935.

(2) It shall come into force on such date as the Governor General in Council may, by notification in the Gazette of India, appoint.

Amendment of the First Schedule, Act XXXII of 1934.

2. In the First Schedule to the Indian Tariff Act, 1934,— XXXII of 1934.

(1) (a) Item 10(1) is repealed;

(b) after Item 10 the following Item shall be inserted, namely:—

" 10(1)	WHEAT	Protec- tive.	Re. 1-3 per cwt.	March 31st, 1936."
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(2) after Item 10 (1) the following new item shall be inserted namely:—

" 10(2)	BROKEN RICE.	Protec- tive.	Twelve annas per Indian maund of 82½ lbs. avoir du pois weight.	March 31st, 1936."
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and

(3) (a) Item 11(1) is repealed;

(b) after Item 11 the following Item shall be inserted, namely:—

" 11(1)	WHEAT FLOUR.	Protec- tive.	Re. 1-8 per cwt.	March 31st, 1936."
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Price anna 1 or 1½d.